

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 82897/2022 - APPLICATION FOR PERMISSION
IA No. 40763/2022 - APPLICATION FOR PERMISSION
IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 107567/2022 - EXEMPTION FROM FILING O.T.
IA No. 107418/2021 - EXEMPTION FROM FILING O.T.
IA No. 233246/2023 - INTERVENTION/IMPLEADMENT
IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

C.A. No. 4400/2023 (III-A)

(IA No. 84267/2022 - APPLICATION FOR PERMISSION
IA No. 84265/2022 - APPLICATION FOR PERMISSION
IA No. 107343/2021 - EXEMPTION FROM FILING O.T.
IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107341/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

C.A. No. 4401/2023 (III-A)

(IA No. 119307/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 119305/2021 - EXEMPTION FROM FILING O.T.)

Date : 16-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR
Mr. Rakesh Kumar Tewari, Adv.
Ms. Shuchi Singh, Adv.
Mr. Ujjwal Kumar Dubey, Adv.
Mr. Vivek Kumar Pandey, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Devendra Kumar Mishra, Adv.
Mr. Nirmith Bhalla, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Ikshit Singhal, Adv.
Mr. C M Dwivedi, Adv.
Mr. Chandrakant Sukumar Sarkar, Adv.
M/S. Mukesh Kumar Singh and Co., AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Salman Khurshid, Sr. Adv.
Mr. Parthiv Goswami, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Ms. Diksha Rai, Adv.
Mr. Amit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Prakhar Singh, Adv.

Mr. Kripa Shankar Prasad, AOR
Mr. Manvendra Tripathi, Adv.
Mr. Mohd. Ainul Ansari, Adv.

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M/S. Mukesh Kumar Singh And Co., AOR

Ms. Garima Prasad, Sr. A.A.G.
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Mr. Daleep Dhyan, Adv.

Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.
Mr. Manoj K. Mishra, AOR

Mr. Gaurav Dhingra, AOR
Mr. Shashank Singh, AOR
M/S. Karanjawala & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Mentioned by learned counsel appearing for the respondent for
adjournment.

List on 11th December, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)